

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2276
TO BE ANSWERED ON 01.01.2018**

CHILD LABOUR

**†2276. SHRI RAJU SHETTY:
DR. RAVINDRA BABU:
SHRI DUSHYANT CHAUTALA:
SHRI M.I. SHANAVAS:
SHRIMATI RANJANBEN BHATT:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether child labour is still prevalent in the country despite stringent laws in force in this regard and if so, the details thereof, State/UT-wise along with the reasons therefor;**
- (b) the details of the implementation of the National Child Labour Project (NCLP) Scheme during the last three years in the country including the number of schemes implemented under the NCLP Scheme along with the total number of people benefited under these schemes, State/UT-wise;**
- (c) the total number of child labourers rescued and rehabilitated during the said period, State/UT-wise; and**
- (d) whether there are any welfare schemes for children working in unorganized sectors of the country and if so, the details thereof and if not, the reasons therefor along with the other steps being taken in this regard?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a): Child Labour is an outcome of various socio-economic problems such as poverty, economic backwardness and illiteracy etc. As per 2011 Census, the number of main workers in the age group of 5-14 years in the country is 43.53 lakh which shows a decline from 57.79 lakh as per 2001 Census. The State-wise details are given at Annexure-I.

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(b) to (d): Government is implementing the National Child Labour Project (NCLP) Scheme for rehabilitation of child labour. Under the Scheme, children in the age group of 9-14 years, rescued/withdrawn from work in any occupation and process, are enrolled in the NCLP Special Training Centres, where they are provided with bridge education, vocational training, mid day meal, stipend, health care, etc. before being mainstreamed into formal education system. Children in the age group of 5-8 years are directly linked to the formal education system through a close coordination with the Sarva Shiksha Abhiyan (SSA).

At present NCLP Scheme is sanctioned in 280 Districts of 21 States in the country. As per the information received from the District Project Societies, at present about 2900 Special Training Centres (STCs) are in operation with an enrolment of approximately 1.12 lakh children under the scheme. As per the information received from District Project Societies, the number of child labourers rescued/withdrawn from work, rehabilitated and mainstreamed under NCLP Scheme during the last three years, State-wise and year wise; are given at Annexure-II.

Under legislative action plan, Government has enacted the Child & Adolescent Labour (Prohibition & Regulation) Act, 1986 with effect from 1.9.2016. The Amendment Act, inter-alia, prohibits employment or work of children below 14 years of age in any occupation or process and adolescents (14-18 years) in the hazardous occupations and processes.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UN-STARRED QUESTION NO. 2276 FOR 1.1.2018 BY SHRI RAJU SHETTY, DR. RAVINDRA BABU, SHRI DUSHYANT CHAUTALA, SHRI M.I. SHANAVAS, SHRIMATI RANJANBEN BHATT, HON'BLE MP REGARDING CHILD LABOUR****State wise details of main workers in the age group of 5-14 years as per Census 2011:**

Sl. No.	Name of State/UT	No. of main workers in the age group of 5-14 years
1.	Andaman & Nicobar Island	999
2.	Andhra Pradesh **	404851
3.	Arunachal Pradesh	5766
4.	Assam	99512
5.	Bihar	451590
6.	Chandigarh Union Territory	3135
7.	Chhattisgarh	63884
8.	Dadra & Nagar H.	1054
9.	Daman & Diu Union Territory	774
10.	Delhi Union Territory	26473
11.	Goa	6920
12.	Gujarat	250318
13.	Haryana	53492
14.	Himachal Pradesh	15001
15.	Jammu & Kashmir	25528
16.	Jharkhand	90996
17.	Karnataka	249432
18.	Kerala	21757
19.	Lakshadweep Union Territory	28
20.	Madhya Pradesh	286310
21.	Maharashtra	496916
22.	Manipur	11805
23.	Meghalaya	18839
24.	Mizoram	2793
25.	Nagaland	11062
26.	Odisha	92087
27.	Puducherry Union Territory	1421
28.	Punjab	90353
29.	Rajasthan	252338
30.	Sikkim	2704
31.	Tamil Nadu	151437
32.	Tripura	4998
33.	Uttar Pradesh	896301
34.	Uttarakhand	28098
35.	West Bengal	234275
	Total	4353247

** Including Telangana.

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) TO (d) OF LOK SABHA UN-STARRED QUESTION NO. 2276 FOR 1.1.2018 BY SHRI RAJU SHETTY, DR. RAVINDRA BABU, SHRI DUSHYANT CHAUTALA, SHRI M.I. SHANAVAS, SHRIMATI RANJANBEN BHATT, HON'BLE MP REGARDING CHILD LABOUR.

No. of children mainstreamed under National Child Labour Project (NCLP) Scheme during the last three years, State-wise:

Sl. No.	State	2014-15	2015-16	2016-17
1	Andhra Pradesh	346	716	814
2	Assam	60	9693	434
3	Bihar	14028	2656	0
4	Chhattisgarh	10173	0	0
5	Gujarat	892	0	0
6	Haryana	2583	0	40
7	Jammu & Kashmir	0	10	0
8	Jharkhand	2989	3450	334
9	Karnataka	2519	1984	681
10	Madhya Pradesh	7879	7472	4442
11	Maharashtra	3804	2177	1692
12	Odisha	21315	1900	0
13	Punjab	290	880	592
14	Rajasthan	3349	8476	630
15	Tamil Nadu	4492	4089	2850
16	Telangana	2691	1810	1431
17	Uttar Pradesh	16277	0	3066
18	West Bengal	22689	13763	13973
19	Uttarakhand	145	0	0
20	Nagaland	436	0	0
	Total	116957	59076	30979
